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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2444/2021**

DELHI TRANSCO LIMITED

.....Petitioner

Through: Ms.Kritika Khanna, Advocate

versus

DELHI ELECTRICITY REGULATORY COMMISSION

.....Respondent

Through: Mr.Sanjeev Mahajan, Advocate

CORAM: SH. SANJAY KUMAR SHARMA, REGISTRAR

ORDER

06.04.2023

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Today's Court proceedings are conducted through physical/hybrid mode.

Pleadings in the matter are complete.

Despite opportunities, common convenience file and consolidated written submissions in terms of order dated 12.09.2022 have not been filed by the parties.

List the matter before the Hon'ble Court on 13.04.2023, the date already fixed, for further directions.

REGISTRAR

APRIL 6, 2023/sk